GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.3629 TO BE ANSWERED ON 22ND MARCH, 2023

NORMS FOR IDENTIFICATION OF AAY

3629. SHRI LALLU SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the norms/guidelines adopted for identification of Antyodaya Anna Yojana (AAY) families in the country;
- (b) the number of targeted and actual beneficiaries under AAY during the last five years, State and year-wise, including Tamil Nadu, as on date; and
- (c) whether the Government has received any request from State Governments for increasing the number of beneficiaries under AAY, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): As per the guidelines issued by the Government, the Antyodaya Anna Yojana (AAY) families are to be identified by States/Union Territories (UTs) as per the following criteria:
 - (i) Landless agriculture labourers, marginal farmers, rural artisans /craftsmen, such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas;
 - (ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support;
 - (iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence;
 - (iv) All primitive tribal households;
 - (v) All eligible Below Poverty Line (BPL) families of HIV positive persons.
- (b): A statement indicating the number of targeted and actual AAY families during the last five years, State-wise including Tamil Nadu and year-wise, is at Annexure.
- (c): As per Section 10 of National Food Security Act 2013 (NFSA), the State/UT Government shall, within the number of persons determined as per the coverage of population under Targeted Public Distribution System, will identify the households to be covered under AAY. Requests have been received from few State Governments to increase the number of families covered under AAY, but it could not be acceded to as the number is fixed for every State/UT. However, States/UTs are advised from time-to-time to review the existing list of AAY families and remove the ineligible households so as to include only the most eligible.

ANNEX REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 3629 DUE FOR ANSWER ON 22.03.2023 IN THE LOK SABHA.

Statement indicating State/UT – wise number of families covered under AAY under National Food Security Act, 2013 (NFSA) during the last five years is as follows:

(in lakh)

S. No	State	Coverage under AAY	AAY families identified						
			As on 31.03.2018	As on 31.03.2019	As on 31.03.2020	As on 31.03.2021	As on 31.03.2022	As on 31.01.2023	
1.	Andhra Pradesh	9.09	9.08	9.08	9.08	9.08	9.08	9.08	
2.	Arunachal Pradesh	0.38	0.37	0.37	0.37	0.38	0.38	0.38	
3.	Assam	7.04	7.00	7.03	7.03	6.92	6.92	6.92	
4.	Bihar	25.01	25.01	25.01	25.01	25.01	25.01	25.01	
5.	Chattisgarh	7.19	7.19	7.19	7.19	7.19	7.19	7.19	
6.	Delhi	1.57	0.76	0.76	0.76	0.69	0.69	0.69	
7.	Goa	0.18	0.12	0.12	0.12	0.12	0.12	0.12	
8.	Gujarat	8.13	8.12	8.12	8.12	8.10	7.98	7.88	
9.	Haryana	3.03	2.68	2.68	2.68	2.68	2.68	2.68	
10.	Himachal Pradesh	1.97	1.82	1.82	1.82	1.82	1.82	1.82	
11.	Jharkhand	9.18	9.17	9.17	9.17	9.17	9.18	8.98	
12.	Karnataka	12.00	10.97	10.97	10.97	10.97	10.97	10.97	
13.	Kerala	5.96	5.96	5.96	5.96	5.96	5.96	5.96	
14.	Madhya Pradesh	15.82	13.98	13.98	13.98	14.05	14.81	14.76	
15.	Maharashtra	25.05	25.05	25.05	25.05	25.05	25.05	25.05	
16.	Manipur	0.64	0.64	0.64	0.64	0.63	0.64	0.64	
17.	Meghalaya	0.70	0.70	0.70	0.70	0.70	0.70	0.70	
18.	Mizoram	0.26	0.26	0.26	0.26	0.26	0.26	0.26	
19.	Nagaland	0.48	0.48	0.48	0.48	0.48	0.48	0.48	
20.	Odisha	12.65	10.61	12.40	12.40	12.59	12.58	12.53	
21.	Punjab	1.79	1.79	1.79	1.79	1.79	1.79	1.79	
22.	Rajasthan	9.32	9.32	9.32	9.32	6.29	6.29	6.29	
23.	Sikkim	0.17	0.17	0.17	0.17	0.17	0.17	0.17	
24.	Tamil Nadu	18.65	17.17	17.17	17.17	18.65	18.65	18.65	
25.	Telangana	6.49	5.67	5.67	5.67	5.67	5.67	5.67	
26.	Tripura	1.13	1.10	1.10	1.10	1.10	1.10	1.08	
27.	Uttar Pradesh	40.95	40.95	40.94	40.94	40.95	40.91	40.92	
28.	Uttarakhand	1.91	1.84	1.84	1.84	1.84	1.84	1.84	
29.	West Bengal	19.86	15.86	15.86	15.86	16.42	16.42	16.42	

30.	Andaman & Nicobar Isl.	0.11	0.04	0.04	0.04	0.04	0.04	0.04
31.	Daman & Diu D&N Haveli	0.08	0.05	0.05	0.05	0.05	0.05	0.05
32.	Lakshdweep	0.01	0.01	0.01	0.01	0.01	0.01	0.01
33.	Chandigarh	0.09	0.00	0.00	0.00	0.00	0.00	0.00
34.	Puducherry	0.32	0.26	0.26	0.26	0.26	0.25	0.25
35.	J & K	2.76	2.36	2.36	2.33	2.33	2.33	2.33
36.	Ladakh	0.06	NA	NA	0.06	0.06	0.06	0.06
	Total	250.00	236.57	238.38	238.41	237.48	238.08	237.67
